

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 336 OF 2017 &**  
**IA NO. 895 OF 2017 AND**  
**IA NOS. 551, 435 & 785 OF 2018**

**Dated: 6<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Uttar Pradesh Power Corporation Limited** ..... **Appellant(s)**  
**Versus**  
**Lanco Anpara Power Limited & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Pulkit Agarwal  
Ms Anushree Bardhan  
Mr. Rajeev Srivastava  
Ms. Gargi Srivastava  
Ms. Garima Srivastava

Counsel for the Respondent(s) : Mr. S.B.Upadhyay, Sr. Adv.  
Mr. Sakya Singha Chaudhri  
Mr. Avijeet Lala  
Ms. Shikha Pandey  
Ms. Astha Sharma  
Mr. Nishant Kumar for R-1  
  
Mr. C.K.Rai  
Mr. Sachin Dubey for R-2

**ORDER**

List the matter for hearing on **Top of the Board on 07.08.2018**, as agreed by the learned counsel appearing for both the parties.

**(S. D. Dubey)**  
**Technical Member**  
Bn/pr

**(Justice N. K. Patil)**  
**Judicial Member**